

**Assets belonging to Justice Altamas Kabir & Mrs Minna Kabir**  
**as on**  
**01.04.12**  
(In terms of the Resolution adopted in the Full Court Meeting held on May 7, 1997)

Items	Description	Particulars/Value	
		(A) Self	(B) Spouse
Landed Property	Building	A residential house at CL-16 Sector II, Salt Lake City, Kolkata-700091, on land measuring 4.3841 Cottahs (Value Rs.30,75,570/- approx. as valued on 27.04.2009)	
Securities and Investments	LIC Policies	All LIC policies matured.	
	Saving Accounts	a) Savings A/C in UCO Bank, SCI, New Delhi Bal. Rs.8951.00 as on 31.03.2012  b) Savings A/C in United Bank of India, High Court Branch, Kolkata Bal. Rs.15,211.15 as on 31.03.12	(a) Savings A/C in United Bank of India CP New Delhi Balance Rs. 23,238.23 as on 31.03.12  (b) Savings A/C in UCO Bank, Supreme Court Branch, New Delhi Bal. Rs.2,41,811.13 as on 31.03.12

	F.D.s		<p>Two (2) Reinvestment Certificates in UBI Bank, Connaught Circus Branch, New Delhi, worth Rs. 4,30,003.00 and Rs. 4,30,002.00 maturing on 14.05.13 for Rs. 5,29,523.00 and Rs.5,29,521.00 respectively.</p> <p>Two (2) Kuber Yojana Deposit Scheme in UCO Bank, Supreme Court, New Delhi for Rs. 8,70,198.00 each. Matured on 05.02.12 and now maturing on 05.02.13 for Rs. 9,55,859.00 each</p> <p>Two (2) Kuber Yojana Deposit Scheme in UCO Bank, Supreme Court, New Delhi of Rs.7,50,000.00 each maturing on 17.01.13 for Rs. 8,23,829.00 each</p>
	GPF	Rs.21,25953/- as per statement of 2010-2011	
	Shares & Mutual Funds		

Other assets/Movables	Jewellery	-	Total approx 98 grams gold 127.25 - 29.93 gms = 97.32 gms (given as gift to daughter-in-law at son's marriage)
	Vehicles	-	-
Liabilities	Loans	-	-
	Mortgages	-	-
	Overdrafts	-	-
	Unpaid bills	-	-
	Any other liabilities	-	-